

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH**



O.A/350/430/2017

Date of Order: 10.11.2017

Coram : **Hon'ble Manjula Das, Judicial Member**
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Bishnu Kumar Das, S/o Late Bireswar Das, aged about 56 years, working as JAG(IRSSE) Officer in the South Eastern Railway, at present under waiting for posting the JAG Grade in South Eastern Railway under General Manager, South Eastern Railway, at present residing at Nirmala Apartment, Flat A9, 3rd Floor, 227A, S.N. Roy Road, Kolkata – 700038.

--Applicant

--vs--

1. Union of India through General Manager,
South Eastern Railway, Garden Reach, Kolkata – 700043.
2. Chief Personnel Officer,
South Eastern Railway, Garden Reach, Kolkata – 700043
3. Chief Signal and Telecommunication Engineer,
South Eastern Railway, Garden Reach, Kolkata – 700043
4. Secretary,
Railway Board, Rail Bhawan, New Delhi- 110001
5. Director Estt.
Railway Board, Rail Bhawan, New Delhi – 110001.

--Respondents

For the Applicant : Mr. C. Sinha, Counsel

For the Respondents : None

O R D E R(Oral)

Per Ms. Manjula Das, Judicial Member:

Mr. C. Sinha appearing on behalf of the applicant submits a letter dated 06.11.2017 written by the applicant Mr. Bishnu Kumar Das whereby the applicant requested his counsel Mr. Sinha to withdraw this O.A. Therefore, Ld. counsel for the applicant Mr. C. Sinha wants to withdraw the O.A No. 350/430/2017.

ORF 350/00430/2017

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2. In view of the above, the O.A/350/430/2017 is dismissed as being 'withdrawn'.
3. The letter dated 06.11.2017 shall be kept in record.

(Dr. Nandita Chatterjee)
Member (A)

(Manjula Das)
Member (J)

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